

By E-Mail/ Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/ 297 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Lohit Kumar Saikia
District & Sessions Judge
Sivasagar

Dated Guwahati, the 09th January, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJSV/ACCT./2023/55 dated 04.01.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023 for the journey to your home town Guwahati, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 298 - 300 /A. Dated 09/01/2023
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court

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REGISTRAR (VIGILANCE)

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